

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

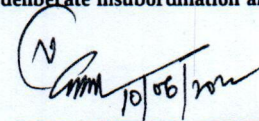
ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:-

S.N.	Name of the Officials	From	To
1	Ms. Kavitha Parbhal W/o Sh. V S P Kumar EC: 39049085	Reader/SJA in the Court of Sh. Satish Kumar Arora, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi	Reader/SJA in the Court of Sh. Rakesh Kumar Sharma, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi
2	Sh. Sanjay Kumar Syal S/o Sh. J. N. Syal EC: 13144	Reader/SJA in the Court of Sh. Rakesh Kumar Sharma, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi	SJA in the Office Pool, Rouse Avenue District Court, New Delhi.
3	Ms. Neha Kaushik W/o Sh. Romit Kaushik EC: 12321907	Asstt. Ahlmad/JJA in the court of Sh. Tarun Yogesh, POLC, Rouse Avenue District Court, New Delhi.	Asstt. Ahlmad/JJA in the court of Sh. Anil Antil, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi.
4	Sh. Tarun Khatri S/o Sh. Mahavir Singh EC: 85182637	Asstt. Ahlmad/JJA in the court of Sh. Anil Antil, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi.	Asstt. Ahlmad/JJA in the court of Sh. Tarun Yogesh, POLC, Rouse Avenue District Court, New Delhi.

NOTE : Earlier transfer order no. 2951 D to 3006 D/F.7/P&T/Admn/RADC/2022 dated 04.06.2022 in respect of Sh. Manoj Kumar s/o Sh. Vijay Kumar (EC: 60676750) (at sl. no. 12), Reader/JA is hereby cancelled.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


10/06/2022

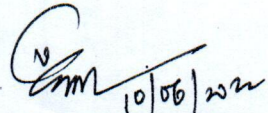
(VINAY KUMAR GUPTA)
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

No.: 3372D to 3396D /F.7/P&T/Admn/RADC/2022

Dated, Delhi the - 10/06/22

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P - II, Personal File/ACR/Leave/Website Committee, THC, Delhi.


10/06/2022
Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi